

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2019

NAME OF THE COMPANY: Kumud Bhargava v. M/s Associated Chemicals India (Kanpur) Ltd

SECTION OF THE COMPANIES ACT: 424 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

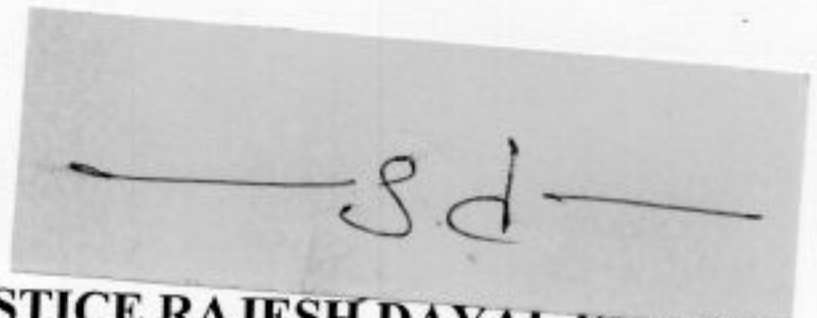
2.

EP NO.350/ALD/2019 IN CP NO.60/ND/2011

None for the petitioner.

A perusal of the earlier order of this Court dated 19.11.2019 shows that, on that date also, none appeared on behalf of petitioner. Thus, the present petition is dismissed for non prosecution.

Dated: 10.12.2019



(JUSTICE RAJESH DAYAL KHARE)
MEMBER (J)